

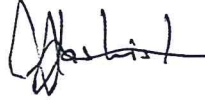
(14)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/422/ (IB)/2017
NAME OF THE PETITIONER(S) : RANGANATH SPINNING INDUSTRIES
NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	Atashis Jain Nunia For Suleana & Suleana	Counsel for Petitioner	

ORDER

Counsel for petitioner present. No representation on behalf of the respondents.
Time extended for hearing submissions by both the parties. Put up on 03.11.2017
at 10.30 A.M.

-sd-
Member (Judicial)